

debate should be held in this House on this subject .....(Interruptions)

[English]

MR. CHAIRMAN : It will be taken note of.

(Interruptions)

[Translation]

JUSTICE GUMAN MAL LODHA (Pali) : Mr. Chairman, Sir, I have not been given a chance to speak .....(Interruptions)

MR. CHAIRMAN : Do you know how many members sitting around you have got a chance to speak ? Please sit down you will also be given a chance.

(Interruptions)

[English]

MR. CHAIRMAN : Don't cast aspersions. I do not expect it from you at least. You are justice. I have to fully distribute the time. I have never taken that view.

[Translation]

SHRI BHAKTA CHARAN DAS (Kalahandi) : Mr. Chairman, Sir, the western part of Orissa has been facing the problem of drought continuously for many years. This issue has been raised here time and again but the problem remains unresolved. I am very sorry to say that even the drinking water facility which is essential for everyone, could not be provided to these much debated drought-prone districts.

Mr. Chairman, Sir, the water level has fallen quite low due to continuous drought. The required number of tubewells could not be installed. In Kalahandi district itself more than one hundred cattle like cow and oxens have died and thousands are lying sick. Farmers are unable to provide drinking water to cattle and as a result, they are selling a large number of cattle in nearby areas of Andhra Pradesh and Madhya Pradesh.

People are suffering from various kinds of diseases due to non-availability of drinking water. I would like to know from the hon. Minister whether the problem of drinking water being faced by the most backward area of Orissa will not be solved ? Sir, through you, I demand that 1500 tubewells should be installed in all the drought affected districts of Kalahandi, Naupara, Balangir, Padampur, Sonapur and Bodh and arrangements should be made for drinking water in municipality area.

[English]

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : All right, I will look into the problem.

[Translation]

PROF. PREM SINGH CHANDUMAJRA (Patiala) : Mr. Chairman, Sir, the Government have not done justice to farmers while determining the prices of wheat for this year. As you all are aware that the price of wheat was Rs. 800 per quintal when wheat crop was standing in fields but the day it reached the homes of farmers its prices came down to Rs. 415. Farmers have been given bonus of Rs. 60 which is

a meagre amount. There is discontentment among farmers and they have launched an agitation. Our Minister of Agriculture had visited Punjab and we had given him figures on it. Agriculture is the backbone of our economy and it is incurring losses. Therefore, I would like to say that a comprehensive policy on agriculture should be formulated to make it beneficial. Today, farmers are reeling under debt burden. In the statement made by the hon. Minister of Agriculture, it has been said that the remunerative price of wheat which has been fixed Rs. 415 per quintal and the bonus of Rs. 60 costs Rs. 785 to the Government. The expenditure incurred on storage, transportation and handling of foodgrains and the money embezzled in various scams has also been included in it. I would like to say one more thing that the figures given by the Minister are wrong. He has written a letter to all the M.P.s to mislead them alongwith the farmers. He has written that :-

[English]

"On an analysis of expenditure figures of transporting the wheat from Ludhiana to Chennai and of importing it from Australia to Chennai, it was observed that the cost of both is almost the same, that is, Rs. 720/- per quintal."

[Translation]

It is totally wrong. You all may be aware that transportation charge of foodgrains from Ludhiana is around Rs. 45-50 per quintal. I would like to say that our farmers should be paid the amount which the farmers of foreign countries from where we import wheat, are given.

KUNWAR SARVARAJ SINGH : Sir, the law and order situation has deteriorated in Uttar Pradesh since the coalition Government was formed there. The workers of Samajwadi party are being killed in selective manner there in broad day light. Now-a-days the trinity of lottery, transfers and filing of fake cases against some specific persons in the name of atrocities against harijans are on its peak in U.P. The law and order situation is such that in the coalition Government.....(Interruptions)\* Officials are dancing to the tune of politicians in power. The persons - against whom 30 or 40 cases are registered, have not been arrested.

[English]

MR. CHAIRMAN : That word will have to be withdrawn and it will not go on record.

[Translation]

KUNWAR SARVARAJ SINGH : Mr. Chairman, Sir, the students problem has risen in Uttar Pradesh since this Government took over. Farmers are being exploited. The potato produced by them is decaying. The students who had taken Oath in Banaras were killed in the broad day light. The Chairman of a bank in Etawah was murdered. In the same way, murders have been committed in Mainpuri. Communal harmony has been disturbed and communal disturbance was created in Ghaziabad and Mathura.....(Interruptions)

MR. CHAIRMAN : Do you know that law and order situation is a State subject ?

KUNWAR SARVARAJ SINGH : I am raising this issue here because the law and order situation is now out of

\*Not Recorded.

control of the State Government. The Union Government should dismiss the State Government to bring improvement in the situation. Dalit women were raped in Government offices and then killed in Pratapgarh. It is a well planned conspiracy. Please listen to me. Several other issues are discussed here every now and then and not the issue of U.P. which is quite important. The D.Ms are issuing instructions to officials to promote some specific lotteries in the State. Three persons were murdered in Bareilly but so far no action has been taken. Courts are not functioning there. In Mainpuri.....(Interruptions)

MR. CHAIRMAN : You should know that law and order situation is a State subject and you cannot raise it here.

KUNWAR SARVARAJ SINGH : The law and order situation is quite grave there (Interruptions)

SHRI BRIJ BHUSHAN TIWARI (Dumariaganj) : The Uttar Pradesh Government is deliberately implicating the workers of Samajwadi party in false cases due to political enmity.

SHRI RAMSAGAR : In Pratapgarh district, itself a dalit woman named Sheel Saroj was raped in D.M's office by employees there.....(Interruptions)

MR. CHAIRMAN : Your name was not given in the list, even then you have said what you wanted to say.

(Interruptions)

SHRI RAM SAGAR : Dalit women are being raped there. The day before yesterday three dalit students were raped in the area of the Chief Minister.....(Interruptions)

[English]

MR. CHAIRMAN : Nothing of what Shri Ramsagar says, will go on record.

(Interruptions)\*

DR. ASIM BALA (Navadwip) : Sir, I have also given a notice to raise my point in the Zero Hour.

MR. CHAIRMAN : I am calling the names as per the list.

(Interruptions)

[Translation]

MR. CHAIRMAN : What are you saying ? I have not given my permission to raise the issue. Therefore, it will not go on records.

(Interruptions)\*

MR. CHAIRMAN : Will you keep on saying what you want to say without my permission ?

SHRI MANGAT RAM SHARMA (Jammu) : Mr. Chairman, Sir, I thank you for allowing me to speak. Jammu, Rajouri and Poonchh districts fall under my constituency.....(Interruptions)

MR. CHAIRMAN : Time will be wasted if you keep on disturbing in this way. I will give chance to the Members sitting on other side if the members named in the list finish

early. You will not get a chance if time is wasted like that and I shall go for lunch after adjourning the House.

SHRI MANGAT RAM SHARMA : An area of 350 k.m. from Poonchh to Samba falling in my Parliamentary constituency is adjacent for the border of Pakistan. At the time of harvesting firing starts from Pakistan side. In such a situation the peasants fail to harvest their crops nor they can sow it. They can not have a sigh of relief. I as well as another Members from J&K have several times raised this issue in this House regarding firing from Pakistan side, resulting in loss of life and property. Many people and animals get injured in this firing. The Govt. of India is not taking any effective steps in this regard.

Recently he has taken effective steps against Kargil. We talked to them and they have responded. Firing has stopped but what do the Govt. do in the Jammu area ? I do not understand why are they dealing with it differently ? I want that the Govt. of India should order its defence forces that whenever firing occurs, they should retaliate so that the common man can live peacefully, can sow and harvest their crops with ease.

Hon. Speaker, Sir, Pakistan is creating hindrance in fencing work on Jammu border. Pakistan does not want to see completion of this fencing. This is not of relief in Punjab and Rajasthan due to fencing. We want that this fencing should be created at Jammu's border so that Pakistan is not able to poke its nose in India's matters and people can live peacefully. I want to request the Govt. through you to erect fencing at Jammu's order so that we can live peacefully.

SHRI VIJAY ANNAJI MUDE (Wardha) : Hon. Speaker, Sir, I want to draw your attention towards an important matter of Vidarbha region. The R.B.I. is not providing currency to the S.B.I. In consequence of that the co-operative Banks are not getting money. Today only I have gone through the statement of farmers belonging to Yavatmal and Wardha districts. I did raise this question last year also. I personally talked to the manager of R.B.I. in Nagpur and the manager of S.B.I., Wardha and requested them to provide one crore rupees worth of currency note to the district centre but they have provided a cheque of three crores of rupees and 25 lakhs rupees worth of currency note instead. The peasants of Maharashtra are fed up with the monopoly purchase scheme. They are not getting any money, lecturers are not getting their salary. When they ask for 5000 rupees they get 500 rupees and when they demand 20,000/- they get 2000 rupees. I do not understand the reasons behind this problem.

Hon. Speaker, Sir, I want to know from the Govt. as well as Finance Minister the reasons for the shortage of currency notes in the R.B.I. Nagpur and S.B.I. Wardha ? Several farmers are suffering due to shortages of currency notes. The Govt. should pay attention to this problem.

SHRI BACHI SINGH RAWAT 'BACHDA' (Almora) : Hon. Speaker, Sir, the demand for creation of a separate Uttaranchal State is being raised for the last eight months. Later it was stated that unless this proposal is passed by the Legislative Assembly of Uttar Pradesh till then nothing can be done in this regard. I am sorry to say that the Hon. Home Minister in reply to my starred question had stated that no action has been taken in this regard so far. Whether the